

Central Administrative Tribunal
Principal Bench, New Delhi

C.P.No.55/2005 in OA 180/2004

Thursday, this the 10th day of February 2005

Hon'ble Shri V.K. Majotra, Vice Chairman, Member (A)
Hon'ble Smt. Meera Chhibber, Member (J)

Shri Balkar Singh
S/o Shri Shangara Singh
Dy. Com MRTS
Northern Railway Baroda house
New Delhi

..Applicant

(By Advocate: Shri A.K. Pande)

Versus

Union of India through

1. Shri V.N. Mathur,
Secretary, Ministry of Railways
Rail Bhawan, New Delhi
2. Shri R.N. Agha
Member (Traffic)
Ministry of Railways
Rail Bhawan, New Delhi

..Respondents

O R D E R (ORAL)

Hon'ble Shri V.K. Majotra:

It is observed that vide order dated 16.12.2004 in MA-2514/2004 in OA 180/2004, two months' time was granted to the respondents to comply with the directions of this Tribunal. This CP has been filed pre-maturely.

Dismissed, therefore.


(Smt. Meera Chhibber)
Member (J)

/sunil/


(V. K. Majotra)
Vice Chairman (A)

10.2.05